

OA 28/03

Dt 28.05.04

Hon. Mr Justice S. R. Singh, LC
Hon. Mr. S. K. Hazra, AM

Sri B. S. Yadav, holding brief
of Sri T. S. Pandey, counsel for
applicant states that this OA may
be dismissed as not pressed.

Sri Anil Kumar, counsel for
respondents has no objection

In view of the statement made
by counsel for applicant OA
is dismissed as not pressed.

Sr
AM

sqf
R

hnd